

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14939/2025 BLAPL/5239/2025	TUNILATA JENA VS STATE OF ODISHA	SASWATA PATNAIK VS	PATKURA /42 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000545/2025
2	D-BLAPL/14997/2025 BLAPL/5240/2025	BIRENDRA KUMAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000012/2025
3	D-BLAPL/14491/2025 BLAPL/5241/2025	SHIBA BAG VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH SADAR /100 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000046/2024
4	D-BLAPL/14956/2025 BLAPL/5242/2025	MANORANJAN BEHERA @ MUNU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /140 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000049/2025
5	D-BLAPL/14961/2025 BLAPL/5243/2025	RINA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000017/2025
6	D-BLAPL/14854/2025 BLAPL/5244/2025	SHIBA MUNDA @ PIKUL VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /97 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000143/2025
7	D-BLAPL/14965/2025 BLAPL/5245/2025	SUNIL KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000690/2025
8	D-BLAPL/15030/2025 BLAPL/5246/2025	NABA SAHOO @ NABAGHANA SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PARADEEP MODEL /105 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000389/2025
9	D-BLAPL/15041/2025 BLAPL/5247/2025	ANANDA NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /198 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000023/2025
10	D-BLAPL/14692/2025 BLAPL/5248/2025	VASIM VS STATE OF ODISHA	RUCHI RAJGARHIA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
11	D-BLAPL/14925/2025 BLAPL/5249/2025	ANANTA KUMAR KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000006/2025

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12	D-BLAPL/14952/2025 BLAPL/5250/2025	RAMA HANTAL @ RAMU HANTAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /197 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000167/2023
13	D-BLAPL/15100/2025 BLAPL/5251/2025	SURAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KABISURYANAGAR /210 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000208/2025
14	D-BLAPL/14845/2025 BLAPL/5252/2025	HITESH BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHETRARAJPUR /260 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000031/2023
15	D-CMAPL/20277/2025 CMAPL/161/2025	M.C. OF SIDDHESWAR BIDYAPITHA (HIGH SCHOOL), BATTO,JAJPUR VS STATE OF ODISHA	ADV. VS	// (//
16	D-CMP/20665/2025 CMP/810/2025	MASUK SAHA VS SAMIM SAHA	SUMIT KUMAR MOHANTY VS	// JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat CMA/0000001/2025
17	D-CMP/20234/2025 CMP/811/2025	BIJOY KUMAR DAS (BIJU) VS SATYAJIT DHAR MOHAPATRA	AMIYA KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000663/2021
18	D-CMP/18464/2025 CMP/812/2025	PRANAB KISHORE MOHANTY VS NIROD KISHORE MOHANTY	BIDESH RANJAN BEHERA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC Te/0000003/2013
19	D-CRLMC/14099/2025 CRLMC/1824/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHI VS	BHUBANESWAR VIGILANCE /56 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000061/2017
20	D-CRLMC/13519/2025 CRLMC/1825/2025	BABU GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	JARAPADA /391 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001246/2023
21	D-CRLMC/13527/2025 CRLMC/1826/2025	SURENDRA SAHU@SURENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000444/2022
22	D-CRLMC/13894/2025 CRLMC/1827/2025	DILLIP KUMAR PRADHAN@DILLIP PRADHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KANPUR /57 /2021 ASST. SESSIONS JUDGE, NARASINGHP ST/0000117/2023
23	D-CRLMC/14356/2025	BANAMALI MAHANTA	ARIJEET MISHRA	SUKINDA /201 /2021

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	CRLMC/1828/2025	VS STATE OF ODISHA	VS	G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000406/2021
24	D-CRLMC/14879/2025 CRLMC/1829/2025	ANIL SINGH SAMANTARAY @ ANIL SAMANTARAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	AIR FIELD P.S. /285 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000882/2023
25	D-CRLMC/14364/2025 CRLMC/1830/2025	SWARUP ROUTH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /592 /2022 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000216/2022
26	D-MACA/21196/2025 MACA/604/2025	MANAGER (T.P.HUB), M/S. UNITED INDIA ASSURANCE CO.LTD., CUTTACK VS SULOCHANA NAYAK	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000608/2022
27	D-MATA/20962/2025 MATA/208/2025	DEBASHISA SAHOO VS RITUPURNIMA POTHAL	PRADIPTA KUMAR SINGH VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000048/2024
28	D-RPFAM/21260/2025 RPFAM/150/2025	DEEPAK KUMAR BHADRA VS NAIMISHA BHADRA @ MOHAPATRA	DR. BINODA KUMAR MISHRA VS	// JUDGE FAMILY COURT,BALASORE(Bal Cp/0000190/2023
29	D-WA/20784/2025 WA/897/2025	ANTARYAMI MISHRA VS UNION OF INDIA	SUNSHINE ANAND SWAIN VS	// ()
30	D-WP(C)/20553/2025 WP(C)/14674/2025	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()
31	D-WP(C)/19039/2025 WP(C)/14675/2025	SARAT CHANDRA BEHERA VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// ()
32	D-WP(C)/19805/2025 WP(C)/14676/2025	SARBESWAR PANIGRAHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// ()
33	D-WP(C)/20893/2025 WP(C)/14677/2025	URMILA PANDIA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// ()
34	D-WP(C)/19097/2025 WP(C)/14678/2025	RASHMITA JENA VS	SOMANATH SATAPATHY VS	// ()

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35	D-WP(C)/20879/2025 WP(C)/14679/2025	STATE OF ODISHA KALPANA MOHAPATRA VS	GOPAL KRISHNA BEHERA VS	// // 0
36	D-WP(C)/20572/2025 WP(C)/14680/2025	STATE OF ODISHA M/S SR ENTERPRISES, ANGUL VS	DEBASISH HAZRA VS	// // 0
37	D-WP(C)/20543/2025 WP(C)/14681/2025	COMMISSIONER OF CT AND GST, CUTTACK LILY SAHOO VS	SANGRAM KESHARI BURMA VS	// // 0
38	D-WP(C)/20873/2025 WP(C)/14682/2025	DEPUTY COMMISSIONER OF STATE TAX, OGST, KENDRAPARA SOMANATH PATRA VS	SASWATI MOHAPATRA VS	// // 0
39	D-WP(C)/20795/2025 WP(C)/14683/2025	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	RAGHUNATH SINGH VS	// // 0
40	D-WP(C)/19501/2025 WP(C)/14684/2025	STATE OF ODISHA M/S. PALASH UDYOG FOODS PVT. LTD, CUTTACK VS	SAILABALA JENA VS	// // 0
41	D-WP(C)/19877/2025 WP(C)/14685/2025	STATE OF ODISHA BIJOYLAXMI SWAIN VS	UMAKANT SAHOO VS	// // 0
42	D-WP(C)/20788/2025 WP(C)/14686/2025	STATE OF ODISHA MANASA KUMAR BHUYAN VS	SHASHI BHUSAN JENA VS	// // 0
43	D-WP(C)/20951/2025 WP(C)/14687/2025	STATE OF ODISHA NABAKISHORE PAHADASINGH VS	BANSHIDHAR SATAPATHY VS	// // 0
44	D-WP(C)/20998/2025 WP(C)/14688/2025	STATE OF ODISHA ANIL KUMAR SARANGI VS	KAJAL SAHOO VS	// // 0
45	D-WP(C)/19555/2025 WP(C)/14689/2025	ADDITIONAL CT AND GST OFFICER ARIYAN JENA VS	GOPINATH MISHRA VS	// // 0
		DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR		//

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46	D-WP(C)/20409/2025 WP(C)/14690/2025	SRI CHAKRADHAR RANASINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
47	D-WP(C)/20953/2025 WP(C)/14691/2025	SURENDRA WADADI VS UNION OF INDIA	T. NARAYANA MURTY VS	// 0 //
48	D-WP(C)/20880/2025 WP(C)/14692/2025	PRATIMA SAMANTARAY @ BEHERA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
49	D-WP(C)/19133/2025 WP(C)/14693/2025	SUBHRAKANTA RATH VS ODISHA HYDRO POWER CORPORATION LTD, BBSR	SOURAV DAS VS	// 0 //
50	D-WP(C)/20954/2025 WP(C)/14694/2025	KUMARI ARATI PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
51	D-WP(C)/20547/2025 WP(C)/14695/2025	WORKMEN OF M/S. OMM TECHNO ENGINEERING SERVICES, BBSR VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //
52	D-WP(C)/20960/2025 WP(C)/14696/2025	RABI RANJAN PRADHAN VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
53	D-WP(C)/20955/2025 WP(C)/14697/2025	CHAITALI MISHRA VS THE PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT, BBSR	PRABIR KUMAR PRADHAN VS	// 0 //
54	D-WP(C)/21245/2025 WP(C)/14698/2025	JITENDRA KUMAR PALEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
55	D-WP(C)/19474/2025 WP(C)/14699/2025	RAMAKANTA DASH VS RADHAKANTA DASH	ABHIMANYU PARIDA VS	// 0 //
56	D-WP(C)/19918/2025 WP(C)/14700/2025	BASANTI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
57	D-WP(C)/19700/2025	SANTOSINI SARANGI	SHASHI BHUSAN JENA	//

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	WP(C)/14701/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/19878/2025 WP(C)/14702/2025	NAYANA MOHARANA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
59	D-WP(C)/20355/2025 WP(C)/14703/2025	SWAPNA SAGAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
60	D-WP(C)/20584/2025 WP(C)/14704/2025	M/S CHOUDHARY IRON AND STEEL INDUSTRIES VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
61	D-WP(C)/20966/2025 WP(C)/14705/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BHADRAK VS ARJUN CHANDRA SAHOO @ SAHU	RAJESH KUMAR MAHAPATRA VS	// 0 //
62	D-WP(C)/19510/2025 WP(C)/14706/2025	PITAMBAR BEHERA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// 0 //
63	D-WP(C)/21250/2025 WP(C)/14707/2025	KAMALINI PATRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
64	D-WP(C)/20083/2025 WP(C)/14708/2025	SUVALAXMI SAHOO VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
65	D-WP(C)/20915/2025 WP(C)/14709/2025	JYOTIRDEBA DAS VS TAHASILDAR, BHUBANESWAR	GOPINATH MISHRA VS	// 0 //
66	D-WP(C)/20878/2025 WP(C)/14710/2025	BIRENDRA PRATAP SWAIN VS PRINCIPAL SECY, REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR	KSHIROD KUMAR ROUT VS	// 0 //
67	D-WP(C)/20835/2025 WP(C)/14711/2025	BARUN KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
68	D-WP(C)/20975/2025 WP(C)/14712/2025	OM PRAKASH JAYPURIA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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69	D-WP(C)/16972/2025 WP(C)/14713/2025	STATE OF ODISHA LAXMIDHARA BEHERA VS	SATYABRATA DASH VS	// // 0
70	D-WP(C)/20285/2025 WP(C)/14714/2025	STATE OF ODISHA RATNI HARIJAN VS	DHANANJAYA MUND VS	// // 0
71	D-WP(C)/20976/2025 WP(C)/14715/2025	STATE OF ODISHA DEBI PRASAD DAS VS	NAMITA PATTANAIAK VS	// // 0
72	D-WP(C)/19792/2025 WP(C)/14716/2025	STATE OF ODISHA BHASKAR MAJHI VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
73	D-WP(C)/20842/2025 WP(C)/14717/2025	STATE OF ODISHA BIRANCHI NARAYAN PATTANAYAK VS	RASHMI KANTA ACHARYA VS	// // 0
74	D-WP(C)/20978/2025 WP(C)/14718/2025	UNION OF INDIA THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BHADRAK VS	RAJESH KUMAR MAHAPATRA VS	// // 0
75	D-WP(C)/20297/2025 WP(C)/14719/2025	LAXMAN MOHANTY HADIBANDHU SAMAL @ ANTARYAMI SAMAL VS	SUSANTA KUMAR ROUT VS	// // 0
76	D-WP(C)/18725/2025 WP(C)/14720/2025	STATE OF ODISHA SANKAR MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
77	D-WP(C)/20306/2025 WP(C)/14721/2025	STATE OF ORISSA GANESH RANJAN ROUT VS	SUBAS CHANDRA DAS VS	// // 0
78	D-WP(C)/20848/2025 WP(C)/14722/2025	STATE OF ODISHA ASHOK KUMAR BHUE VS	DILIP KUMAR SAHU VS	// // 0
79	D-WP(C)/20849/2025 WP(C)/14723/2025	STATE OF ODISHA MANOHAR BHOI VS	DILIP KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/20802/2025 WP(C)/14724/2025	USHARANI PUJARI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
81	D-WP(C)/19238/2025 WP(C)/14725/2025	SARBESWAR NANDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
82	D-WP(C)/20850/2025 WP(C)/14726/2025	HEMALATA DALEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
83	D-WP(C)/18630/2025 WP(C)/14727/2025	BRAHMANANDA BEHERA VS KAJAL MANTRY	JUGALA KISHORE PANDA VS	// 0 //
84	D-WP(C)/20803/2025 WP(C)/14728/2025	SWARNALATA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
85	D-WP(C)/20945/2025 WP(C)/14729/2025	PRASANTA KUMAR ACHARYA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
86	D-WP(C)/20947/2025 WP(C)/14730/2025	ANNAPURNA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
87	D-WP(C)/20851/2025 WP(C)/14731/2025	RUKMINEE DEEP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
88	D-WP(C)/20875/2025 WP(C)/14732/2025	JANHABI PANI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
89	D-WP(C)/21121/2025 WP(C)/14733/2025	RABINDRANATH SAHOO VS THE CHAIRMAN CUM MANAGING DIRECTOR , ODISHA ROAD TRANSPORT CORPORATION,BBSR	KAMALAKANTA NAYAK VS	// 0 //
90	D-WP(C)/15756/2025 WP(C)/14734/2025	BASANTA KUMAR MISHRA VS STATE OF ORISSA	ASHOK KUMAR SARANGI VS	// 0 //
91	D-WP(C)/20750/2025	RAGHUNATH SAHOO	PRAMOD KUMAR JENA	//

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	WP(C)/14735/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/20896/2025 WP(C)/14736/2025	BINODINI SENAPATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
93	D-WP(C)/20877/2025 WP(C)/14737/2025	SURESH SUNA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
94	D-WP(C)/20233/2025 WP(C)/14738/2025	SAMANT AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
95	D-WP(C)/21254/2025 WP(C)/14739/2025	RANJAN KUMAR DASH VS SBI CARDS AND PAYMENT SERVICES LTD., NEW DELHI	EKTA AGARWAL VS	// 0 //
96	D-WP(C)/20826/2025 WP(C)/14740/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
97	D-WP(C)/21216/2025 WP(C)/14741/2025	RABINDRANATH SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
98	D-WP(C)/21204/2025 WP(C)/14742/2025	AJAY KUMAR PODDAR VS STATE OF ODISHA	ABHISEK AGARWAL VS	// 0 //
99	D-WP(C)/21162/2025 WP(C)/14743/2025	JADUNATH MOHAPATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
100	D-WP(C)/20735/2025 WP(C)/14744/2025	PANDU SING VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
101	D-WP(C)/20907/2025 WP(C)/14745/2025	PRAFULLA CHANDRA PANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
102	D-WP(C)/20905/2025 WP(C)/14746/2025	BISWAMOHAN ROUT VS	PABITRA KUMAR DUTTA VS	// 0

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103	D-WP(C)/20461/2025 WP(C)/14747/2025	UNION OF INDIA BADAL NAYAK VS ANURADHA NAYAK	SIBA PRASAD PATRA VS	// // 0 //
104	D-WP(C)/21194/2025 WP(C)/14748/2025	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
105	D-WP(C)/20876/2025 WP(C)/14749/2025	PRAVAKAR MALLICK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
106	D-WP(C)/17960/2025 WP(C)/14750/2025	RABINDRA KUMAR DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
107	D-WP(C)/20974/2025 WP(C)/14751/2025	OM PRAKASH BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
108	D-WP(C)/20819/2025 WP(C)/14752/2025	BAIKUNTHA MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
109	D-WP(C)/21229/2025 WP(C)/14753/2025	NAMITA NANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
110	D-WP(C)/20940/2025 WP(C)/14754/2025	M/S CREATION AND CREATIONS LLP, MAYURBHANJ VS JOINT COMMISSIONER OF STATE TAX(APPEAL), TERRITORIAL RANGE BALASORE	KAJAL SAHOO VS	// 0 //
111	D-WP(C)/21298/2025 WP(C)/14755/2025	M/S ARADHYA TRADERS, MAHAKALAPADA VS ADDL COMMISSIONER OF STATE TAX(APPEAL) CENTRAL ZONE II, CUTTACK	KAJAL SAHOO VS	// 0 //
112	D-WP(C)/21267/2025 WP(C)/14756/2025	BIDULATA HUIKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
113	D-WP(C)/21248/2025 WP(C)/14757/2025	ASHOK KUMAR RAUL VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, OPTCL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //

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114	D-WP(C)/20950/2025 WP(C)/14758/2025	BISHNU PRASAD BALIARSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
115	D-ABLAPL/14927/2025 ABLAPL/5921/2025	ABRAL KHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	TIGIRIA /53 /2025 () //
116	D-ABLAPL/14944/2025 ABLAPL/5922/2025	SAROJ KUMAR SAHANY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	DHENKANAL TOWN /248 /2025 () //
117	D-ABLAPL/14929/2025 ABLAPL/5923/2025	NARAHARI SAHANI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	DHENKANAL TOWN /248 /2025 () //
118	D-ABLAPL/14949/2025 ABLAPL/5924/2025	SANTOSH NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NISCHINTAKOILI /58 /2025 () //
119	D-ABLAPL/14981/2025 ABLAPL/5925/2025	DAMAYANTI SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /593 /2024 () //
120	D-ABLAPL/14942/2025 ABLAPL/5926/2025	SAMIM AKHTAR VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //
121	D-ABLAPL/14963/2025 ABLAPL/5927/2025	SUNIL KUMAR SAHOO @ SUNA SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	LINGARAJ P.S. /85 /2025 () //
122	D-ABLAPL/14976/2025 ABLAPL/5928/2025	SATYABAN PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMACHANDRAPUR /69 /2025 () //
123	D-ABLAPL/15005/2025 ABLAPL/5929/2025	SAHABAJ KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /38 /2025 () //
124	D-ABLAPL/14967/2025 ABLAPL/5930/2025	TUNA @ AJAY PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /377 /2025 () //
125	D-ABLAPL/14978/2025	SANJAYA KUMBHAR	GAJENDRA KUMAR BAG	TUSRA /106 /2025

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	ABLAPL/5931/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/14616/2025 ABLAPL/5932/2025	SARBESWAR SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	PANIKOILI /117 /2025 () //
127	D-ABLAPL/14980/2025 ABLAPL/5933/2025	DHIRA KUMAR CHINCHHANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /53 /2025 () //
128	D-ABLAPL/15078/2025 ABLAPL/5934/2025	SARASWATI MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATPUR /333 /2025 () //
129	D-ABLAPL/14935/2025 ABLAPL/5935/2025	RASHMITA SA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NILGIRI /159 /2025 () //
130	D-ABLAPL/14853/2025 ABLAPL/5936/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SULIAPADA /50 /2025 () //
131	D-ABLAPL/14991/2025 ABLAPL/5937/2025	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	TANGI (KHURDA) /347 /2025 () //
132	D-ABLAPL/14900/2025 ABLAPL/5938/2025	SANDEEP KUMAR BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PURUSHOTTAMPUR /341 /2025 () //
133	D-ABLAPL/14992/2025 ABLAPL/5939/2025	RANJIT @ RANJEET SAHOO VS STATE OF ODISHA	SASANKA SEKHAR PAIKARAY VS	KHANDAGIRI P.S. /296 /2025 () //
134	D-ABLAPL/14995/2025 ABLAPL/5940/2025	SAROJ PRASAD KANTHA VS STATE OF ODISHA	AMARESH DAS VS	MAHILA P.S.(BBSR) /99 /2025 () //
135	D-ABLAPL/14996/2025 ABLAPL/5941/2025	AJIT BAGH VS STATE OF ODISHA	T. NARAYAN MURTY VS	LAXMIPUR /63 /2025 () //
136	D-ABLAPL/14979/2025 ABLAPL/5942/2025	ITISHREE MOHANTY VS	AVIRAM PATRA VS	NIMAPADA /135 /2025 ()

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137	D-ABLAPL/14249/2025 ABLAPL/5943/2025	STATE OF ODISHA ASHIF ALI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// LALBAG /179 /2025 ()
138	D-ABLAPL/14802/2025 ABLAPL/5944/2025	STATE OF ODISHA SHISHIR JOSHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// CHANDIPOSH PS /35 /2025 ()
139	D-ABLAPL/14964/2025 ABLAPL/5945/2025	STATE OF ODISHA RAMAN KUMAR HATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MANAMUNDA /166 /2025 ()
140	D-ABLAPL/14899/2025 ABLAPL/5946/2025	STATE OF ODISHA UDAY NATH MOHANTY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// PURUSHOTTAMPUR /341 /2025 ()
141	D-ABLAPL/15119/2025 ABLAPL/5947/2025	STATE OF ODISHA SURYA NARAYAN SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SAMBALPUR TOWN /138 /2025 ()
142	D-ABLAPL/15103/2025 ABLAPL/5948/2025	STATE OF ODISHA GAGAN BIHARI SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BOUDH /236 /2025 ()
143	D-ABLAPL/15099/2025 ABLAPL/5949/2025	STATE OF ODISHA SANJULATA SAHANI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// LAXMISAGAR P.S. /230 /2025 ()
144	D-ABLAPL/14966/2025 ABLAPL/5950/2025	STATE OF ODISHA BASANTA KUMAR NAIK VS STATE OF ODISHA	SONALI PANDA VS	// THUAMUL RAMPUR /43 /2025 ()
145	D-ABLAPL/14858/2025 ABLAPL/5951/2025	STATE OF ODISHA PRADIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// NAYAGARH SADAR /97 /2025 ()
146	D-ABLAPL/14930/2025 ABLAPL/5952/2025	STATE OF ODISHA SANGITA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// BRAHMANITARANG /94 /2025 ()
147	D-ABLAPL/15035/2025 ABLAPL/5953/2025	STATE OF ODISHA NIHAR RANJAN SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// BRAHMANITARANG /94 /2025 ()

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148	D-ABLAPL/14999/2025 ABLAPL/5954/2025	JAYADEV ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /178 /2024 () //
149	D-ABLAPL/15004/2025 ABLAPL/5955/2025	KUMAR GOURAV SETHI VS STATE OF ODISHA	APARESH BHOI VS	SAHADEV KHUNTA /140 /2025 () //
150	D-ABLAPL/15022/2025 ABLAPL/5956/2025	KISHORE KUMAR MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ATHGARH /73 /2025 () //
151	D-ABLAPL/14985/2025 ABLAPL/5957/2025	KIRTTIRAJ @ KIRTIDAS MALLICK VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	PANIKOILI /193 /2024 () //
152	D-ABLAPL/15113/2025 ABLAPL/5958/2025	MITHUN DAS VS STATE OF ODISHA	GHANASHYAM DASH VS	BRAMHA BARADA /129 /2025 () //
153	D-ABLAPL/14576/2025 ABLAPL/5959/2025	MD. MANSUR RAZA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	LALBAG /147 /2025 () //
154	D-ABLAPL/14594/2025 ABLAPL/5960/2025	BHARAT JAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TITILAGARH /36 /2025 () //
155	D-ABLAPL/14934/2025 ABLAPL/5961/2025	SUNIL ACHARY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //
156	D-ABLAPL/14230/2025 ABLAPL/5962/2025	KANDURU @ LIPUN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /179 /2024 () //
157	D-ABLAPL/14971/2025 ABLAPL/5963/2025	SIDHANTA BEHERA @ SIDHU BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /164 /2025 () //
158	D-ABLAPL/14945/2025 ABLAPL/5964/2025	ASOTOSH @ ASUTOSH MALICK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SABARANG /105 /2025 () //
159	D-ABLAPL/14737/2025	RAJESH SAMANTRAY @ SAMANTARAI	JUGALA KISHORE PANDA	KORAPUT TOWN /91 /2025

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	ABLAPL/5965/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15009/2025 ABLAPL/5966/2025	GUPTESWAR AGARWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SEMILLIGUDA /53 /2025 () //
161	D-ABLAPL/15167/2025 ABLAPL/5967/2025	ARUN KUMAR SAHANI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAXMISAGAR P.S. /230 /2025 () //
162	D-ABLAPL/15019/2025 ABLAPL/5968/2025	SRIKANTA KUMAR SAHOO @ KABULI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /258 /2025 () //